GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:334 ANSWERED ON:02.08.2011 NOTICES TO NSFS Alagiri Shri S.;Sinh Dr. Sanjay

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has issued show cause notice to the National Sports Federations (NSFs) for violation of Government guidelines relating to tenure and age restriction;
- (b) if so, the details thereof during each of the last three years and the current year alongwith the reasons therefor, NSF-wise;
- (c) the response thereto, NSF-wise;
- (d) the details of action taken by the Government against each of the NSFs who violated guidelines during the said period, NSF-wise; and
- (e) the success achieved in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a) to (e): Yes, Madam. Show Cause Notices were issued to (i) Swimming Federation of India; (ii) Badminton Association of India; and (iii) Hockey India for not adhering to the government guidelines on age and tenure issued on 1-5-2010 which were brought into force with prospective effect. In the meanwhile, Badminton Association of India and Swimming Federation of India have accepted the guidelines and held re-elections in accordance with the guidelines. In the case of Hockey India, they were de-recognized after they claimed to be a private body. Now, Hockey India have also accepted the guidelines and appealed to the Government for restoration of recognition.